

NATIONAL COMPANY LAW TRIBUNAL  
राष्ट्रीयकंपनीविधिअधिकरण  
CUTTACK BENCH  
कटकखंडपीठ

**ORDER OF THE HEARING ON 12<sup>th</sup> February, 2024, 10:30 A.M.**

TP No. 199/CTB/2019 (CP (IB) No. 4392/MB/2018), IA (IB) No. 364/CB/2023,  
IA (IB) No. 365/CB/2023, IA (IB) No. 32/CB/2024, IA (IB) No. 33/CB/2024

**Coram: 1. Hon'ble Member (Judicial), Shri P. Mohan Raj  
2. Hon'ble Member (Technical), Shri Kaushalendra Kumar Singh**

|                     |  |
|---------------------|--|
| Name of the Company | Kotak Mahindra Bank Ltd. -Vs- Annapurna Malleables Pvt. Ltd. |
| Under Section       | 7 IBC  |

**Hearing through: VC and Physical (Hybrid) Mode**

For Petitioner (s)

Mr. Swayamjit Rout, Adv.

Mr. Bhavesh Rathod, Liquidator

For Respondent (s)

**ORDER**

**IA (IB) No. 365/CB/2023**

Ld. Liquidator, Mr. Bhavesh Rathod present. Ld. counsel Mr. Swayamjit Rout appeared for the applicant. Applicant counsel stated that due to some communication gap between the Liquidator and the previous counsel, he could not file the periodical reports in time and now filed all the reports belatedly. However, it is stated that already condone delay application has been filed to condone the delay in filing the progress report, which is under scrutiny. List the matter on 26.02.2024.

**IA (IB) No. 364/CB/2023**

IA (IB) No. 365/C812023, is pending. List this application along with IA (IB) No. 365/C812023 on the said date i.e., 26.02.2024.

**IA (IB) No. 32/CB/2024**

Both sides counsel present. List the matter on 26.02.2024.

**IA (IB) No. 33/CB/2024**

Both sides counsel present. List the matter on 26.02.2024

Sd

**Kaushalendra Kumar Singh  
Member (Technical)**

Sd

**P. Mohan Raj  
Member (Judicial)**